## **Declaration of Assets and Liabilities**

(5)

Year...2022-2023.,

| 1 /1     | _   |
|----------|---|
| -जाजीव   | I, VIMALENDU BHUSHAN KUMAR , son/daughter/wife-of Late Sita Ram Prabha                  |
| 15/10/15 | aged59 years, belonging to Bihar Legislative Assembly, Secretariat                      |
|          | service and presently working asUnder Secretary   |
|          | give herein below the details of the assets (immovable, movable, bank balance, etc.) of |
|          | myself, my spouse and dependants*:  |

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.         | Description  | Self  | 1                 | T 8             | T = -                                   |                 |
|-------------|--|---|-------------------|-----------------|---|-----------------|
| No.         |  | Juli  | Spouse<br>Name(S) | Dependan<br>t-1 | Dependant-<br>2                         | Dependan<br>t-3 |
| <del></del> |  | 170   | No more           | Name            | Name                                    | Etc. Name       |
| (i)         | Cash   | 42,867/-  |                   | ••              |   |                 |
|             |  |   |                   |                 |   |                 |
| (11)        | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | S.B.I. S/B Account Rs. 6,75,787.13/- S.B.I. R/D Rs. 2,75,000/- Central Bank of India S/B Account- Rs. 36,832/- Sahara India F/D Rs. 8,72,563/- Sahara India R/D Rs.9,80,000/- Golden Forest India Ltd. F/D Rs.80,000/- Golden Forest India Ltd. |                   |                 |   |                 |
|             |  | R/D Rs.70,000/-   |                   | *               |   | ,               |
| (iii)       | Bonds,<br>Debentures and<br>Shares in<br>companies   | Mitual Funds Rs.<br>19,30,877/-<br>The Co-operative Banking<br>Society Ltd. patna 1500<br>shared Rs. 15,000/-   |                   |                 |   |                 |
| (iv)        | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             | (i) N.P.S. Rs.3,66,808.40/-<br>(ii) L.I.C. of India Sum<br>Assured Rs. 7,00,000/-<br>(iii) Bajaj Allienz Lie Ltd<br>Sum Assured Rs. 9,75,000/-<br>(iv)LIC ULIP Plan Rs.<br>10,000/- Yearly Premium.   | •••••             |                 |   |                 |
| (v)         | (details of<br>make, etc.)   | (i)TVS Victor GL Motor<br>cycle Make 2003<br>(ii) Scooty Activa 5G<br>(iii) Tata Punch Adventure<br>rhythm ATM Motorcar   |                   |                 | *************************************** |                 |
| (vi)        | details of   | Gold-32g<br>Rs.1,50,400/-<br>Silver-288g<br>Rs.20,500/-   |                   |                 |   |                 |
| (vii)       | such as values   | Inverter with Battery,<br>Cooler-I, Crompton<br>Pumpset-I, Washing<br>nachine-I   |                   |                 |   | •               |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## **Details of Immovable assets** B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

| Sr    | o have to be indicated]   |  | 20                        |     |                          |                                |
|-------|---|--|---------------------------|-----|--------------------------|--------------------------------|
| No    | . Sescription   | Self   | Spou<br>se<br>Name<br>(S) | t-1 | n Dependa<br>t-2<br>Name | n Dependant-<br>3<br>Etc. Name |
| (i)   | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                           | The second secon |                           |     |                          |                                |
| (ii)  | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                       | देवकुली गाँव,<br>बिहटा स्थित स्मार्ट<br>सिटी।<br>थाना नं.–55<br>तौजी नं.–193<br>सर्वे प्लॉट नं.–1349<br>सब प्लॉट–C-9<br>1500 वर्ग फीट<br>Rs.12,00,000/-  |                           |     |                          |                                |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NS.12,00,000/-   |                           |     |                          |                                |
| (iv)  | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value               |  |                           |     | <b></b>                  |                                |
| (v)   | interest in property) [   | Sharein Ancestral<br>Property as per HUF<br>Till date share is not<br>lefined)   |                           |     |                          |                                |

I give herein below the details of my liabilities / over dues to public financial institutions (2) and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description  | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|------------|--|---|--------------------------|
| (a)        | (i) Loans from Banks   |   |                          |
|            | (ii) Loans from financial institutions   |   |                          |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation |   |                          |
|            | (b) dues to departments dealing with supply of water                                 |   |                          |
|            | (c) dues to departments dealing with supply of electricity                           |   |                          |

|      | (d) dues to departments dealing with telephones   |   |  |
|------|---|---|--|
|      | (e) dues to departments dealing with government transport (including aircraft and helicopters)  |   |  |
| 1000 | (f) Other dues, if any  |   | •  |
| (b)  | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assessment year 2022-23<br>Rs. 2,92,241/-<br>AENPK8753R |  |
|      | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   |   | H-SER PLANT TO THE PARTY TO THE |
|      | (iii) Sales Tax [Only in case of proprietary business]  |   | ***************************************  |
|      | (iv) Property Tax   |   | (  |

## C. <u>Personal Detail</u>

| GPF/CPF/PRAN No.             | :-          | PTS/BLA-55  |  |  |
|------------------------------|-------------|---|--|--|
| Gender                       | !-          | M (M/F)   |  |  |
| Date of Birth                | :-          | 0 1 0 1 1 9 6 4 (DD/MM/YYYY)  |  |  |
| Class/Group                  | ;=          | A (A/B/C  |  |  |
| Cadre                        | <b>!</b> -  | Administrative  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.) |  |  |
| Home District<br>I hereby de | :-<br>clare | Patna that the above details are true to the best of my   |  |  |
| knowledge and be             | lief.       |   |  |  |
|                              |             |   |  |  |

Signature . Thomasemaks Doma Lam Kumar.

Name of Employee: VIMALENDU BHUSHAN KUMAR

Place: Patna Designation: Under Secretary

Date: 15-2-23 Department: Bihar Legislative Assembly, Secretariat.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.